

ITEM NO.24+31

Court 3 (Video Conferencing)

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 6113-6114/2021

(Arising out of impugned judgment and order dated 22-03-2021 in FAO(OS)(COMM) No. 51/2021 22-03-2021 in CM No. 11452/2021 passed by the High Court Of Delhi At New Delhi)

AMAZON.COM NV INVESTMENT HOLDINGS LLC

Petitioner(s)

VERSUS

FUTURE RETAIL LIMITED & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.53410/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

Special Leave Petition (C) No(s). 6169-6170/2021

(FOR ADMISSION and I.R. and IA No.54097/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.55403/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.55408/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES..[TO BE TAKEN UP ALONG WITH ITEM NO. 24 I.E. SLP(C) No.6113-6114/2021])

For Petitioner(s) Mr Gopal Subramaniam, Sr. Advocate
 Mr Ranjit Kumar, Sr. Advocate
 Mr Rajiv Nayar, Sr. Advocate
 Mr Gourab Banerji, Sr. Advocate
 Mr Amit Sibal, Sr. Advocate
 Mr Nakul Dewan, Sr. Advocate
 Mr Anand S Pathak, Advocate
 Mr Amit K Mishra, Advocate
 Mr Shashank Gautam, Advocate
 Ms Sreemoyee Deb, Advocate
 Mr Vijay Purohit, Advocate
 Mr Mohit Singh, AOR
 Mr Harshad Pathak, Advocate
 Mr Promit Chatterjee, Advocate
 Mr Shivam Pandey, Advocate
 Ms Samridhi Hota, Advocate
 Ms Kanika Singhal, Advocate
 Ms Saloni Agarwal, Advocate
 Ms Didon Misri, Advocate
 Mr Faizan Mithaiwala, Advocate
 Mr Kumar Shashank, Advocate
 Mr Vijayendra Pratap Singh, Advocate
 Mr Rachit Bahl, Advocate

Ms Roopali Singh, Advocate
Mr Abhijnan Jha, Advocate
Mr Priyank Ladoia, Advocate
Mr Aman Sharma, Advocate
Mr Tanmay Sharma, Advocate
Mr Arnab Ray, Advocate
Mr Vedant Kapur, Advocate
Mr Rohan Jaitley, Advocate
Mr Pawan Bhushan, Advocate
Ms Hima Lawrence, Advocate
Ms Ujwala Uppaluri, Advocate
Mr Mohit Pandey, Advocate
Ms Raka Chatterji, Advocate
Mr Kartik Nayar, Advocate
Ms Manjira Dasgupta, Advocate
Mr Aditya Shankar, Advocate
Mr Aishvary Vikram, Advocate
Mr Ambar Bhushan, Advocate
Mr Vinay Tripathi, Advocate
Ms Anushka Shah, Advocate
Ms Neelu Mohan, Advocate

Mr Gopal Subramaniam, Sr. Advocate
Mr Aspi Chinoy, Sr. Advocate
Mr Rajiv Nayar, Sr. Advocate
Mr Gourab Banerji, Sr. Advocate
Mr Amit Sibal, Sr. Advocate
Mr Nakul Dewan, Sr. Advocate
Mr Anand S Pathak, Advocate
Mr Amit K Mishra, Advocate
Mr Shashank Gautam, Advocate
Mr Shashank Manish, AOR
Ms Sreemoyee Deb, Advocate
Mr Mohit Singh, Advocate
Ms Smriti Shah, Advocate
Mr Harshad Pathak, Advocate
Mr Promit Chatterjee, Advocate
Mr Shivam Pandey, Advocate
Ms Samridhi Hota, Advocate
Ms Kanika Singhal, Advocate
Ms Saloni Agarwal, Advocate
Ms Nidhi Sahay, Advocate
Ms Didon Misri, Advocate
Mr Kumar Shashank, Advocate
Mr Vijayendra Pratap Singh, Advocate
Mr Rachit Bahl, Advocate
Ms Roopali Singh, Advocate
Mr Abhijnan Jha, Advocate
Mr Priyank Ladoia, Advocate
Mr Aman Sharma, Advocate
Mr Tanmay Sharma, Advocate
Mr Arnab Ray, Advocate
Mr Vedant Kapur, Advocate

Mr Rohan Jaitley, Advocate
 Mr Pawan Bhushan, Advocate
 Ms Hima Lawrence, Advocate
 Ms Ujwala Uppaluri, Advocate
 Mr Mohit Pandey, Advocate
 Ms Raka Chatterji, Advocate
 Mr Kartik Nayar, Advocate
 Ms Manjira Dasgupta, Advocate
 Mr Aditya Shankar, Advocate
 Mr Aishvary Vikram, Advocate
 Mr Vinay Tripathi, Advocate
 Ms Anushka Shah, Advocate
 Ms Neelu Mohan, Advocate

For Respondent(s) Mr. Harish Salve, Sr. Adv.
 Mr. Vineet Naik, Sr. Adv.
 Mr. Ritin Rai, Sr. Adv.
 Mr. Ameet Naik, Advocate
 Mr. Somasekhar Sundaresan, Advocate
 Mrs. Ritika Rai, Advocate
 Mr. Raghav Shankar, Advocate
 Mr. Aditya Mehta, Advocate
 Mr. Tushar Hathiramani, Advocate
 Mr. Abhishek Kale, Advocate
 Ms. Madhu Gadodia, Advocate
 Mr. Harshavardhan Jha, Advocate
 Ms. Arshiya Sharda, Advocate
 Mr. Yugandhara Pawar Jha, AOR

Mr. Iqbal Chagla, Sr. Adv.
 Mr. Vikram Nankani, Sr. Adv.
 Mr. Mahesh Agarwal, Adv.
 Mr. Rishi Agarwala, Adv.
 Mr. Naval Agarwal, Adv.
 Mr. Karan Luthra, Adv.
 Mr. Pranjit Bhattacharya, Adv.
 Mr. Ankit Banati, Adv.
 Mr. Rahul Dhande, Adv.
 Mr. E.C. Agrawala, AOR

Date : 19-04-2021 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
 HON'BLE MR. JUSTICE B.R. GAVAI
 HON'BLE MR. JUSTICE HRISHIKESH ROY

UPON hearing the counsel the Court made the following
 O R D E R

Applications seeking exemption from filing certified copy of
 the impugned order are allowed.

Having heard learned senior counsel appearing for all parties, further proceedings before the single Judge as well as the Division Bench of the High Court shall remain stayed.

Learned counsel is permitted to file counter affidavit within a period of two weeks from today. Rejoinder affidavit within one week thereafter.

To come up for final disposal on 04.05.2021 along with other matters.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)